

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

(9)

R.A. NO.101/2004

in

O.A. No.632/2003

This the 27<sup>th</sup> <sup>IN</sup> day of April, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE-CHAIRMAN (A)

Union of India & Ors.

... Applicants

-Versus-

Bishambar Mishra

... Respondent

**ORDER**

Through this application, respondents seek review of order dated 12.11.2003 in OA No.632/2003. This application has been filed after a delay of about three months. Respondents have not furnished any good grounds for condonation of delay in filing this application. I have gone through the contents of this application as well. No apparent mistakes on the face of the record have been pointed out in this application. This application is merely an attempt to re-argue the case which is not within the scope and ambit of a review petition. Rejected, therefore.

V.K. Majotra  
( V. K. Majotra ) 27.4.04  
Vice-Chairman (A)

/as/